

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

10.

**IA(IBC)(DIS.)/14(MB)2024
IN C.P. (IB)/8(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES:

Mafatlal Roopaji Sanghvi
Vs.

Swastik Lloyds Engineering Pvt. Ltd

SECTION: 10, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA(IBC)(DIS.)/14(MB)2024

1. Mr. Aman Kacheria a/w Mr. Siddharth Shankar i/b Agarwal and Dhanuka Legal, Ld. Counsel for the Applicant/RP present. None present for the Respondent.
2. Ld. Counsel for the Applicant seeks time to file bank closure certificate and other documents.
3. List this matter for further consideration on **03.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)